

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 414
IB/67/ND/2022

IN THE MATTER OF:

Yadubir Singh	...	Applicant
Versus		
Som Resorts Private Limited	...	Respondent

Order under Section 7 of IBC, 2016.

Order delivered on 17.05.2023

CORAM:

MR. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent : Mr. Paras Mittal, Adv.
For UP Awas Vikas Parishad Mr. Ritesh Agrawal, Ms. Priyanshi Sharma,
For the RP Mr. Gaurav Singh, Adv.

ORDER

Due to paucity of time, the matter is adjourned to 02.06.2023.

Sd/-
DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

Mukesh

Sd/-
P.S.N. PRASAD
MEMBER (JUDICIAL)